

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

ORDERS OF THE TRIBUNAL

16.04.2009

CP 12/2009 (OA No. 462/2006)

Mr. C.B. Sharma, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that order of this Tribunal has been complied with and as such he does not want to press this Contempt Petition.

Accordingly, the Contempt Petition is disposed of as not pressed.

(B.L. KHATRI)
MEMBER (A)

(M.L. CHAUHAN)
MEMBER (J)

AHQ